

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
POONCH

Order

No:- 02

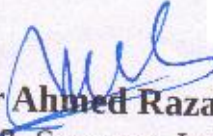
Dated:- 04/09/2018.

In the interest of the administration for the smooth functioning of the court working following transfer & Posting of Process Server & orderly are made as under -

1. Sh. Qamar Din Process Server of this Court and Sh. Mohd Ismail Process Server in the court of Munsiff (JMIC) Mendhar shall swap their place of posting.
2. Sh. Babu Khan Orderly posted of this court is hereby transferred & Posted in the court of Munsiff Mobile Magistrate (T) Poonch vice Sh. Abdul Rashid.
3. Sh. Abdul Rashid Orderly posted in the court of District Mobile Magistrate (Traffic) is hereby transferred and posted in the court of Sub- Judge/ CJM court Poonch against Sh. Narinder Kumar..
4. Sh. Narinder Kumar Orderly posted in the court of Sub Judge CJM Court Poonch in here by transfered & posted in this court against Sh. Babu Khan.


**Note** :-Presiding Officers shall ensure that all the transferee are relieved with in Five days from the date of issues of this Order.

NO:- 821-24/PDSTP  
Dated:- 04-09-2018.

  
(Zabair Ahmed Raza)  
Pr. Distt. & Sessions Judge  
Poonch

**Copy to the :-**

1. Sub Judge CJM Poonch
2. Munsiff Mobile Magistrate (T) Poonch.
3. Munsiff Mendhar .
- 4 Nazir of this court
- ... for inf & compliance.

  
Pr. Distt. & Sessions Judge  
Poonch